

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)


: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
TCP(IB)/105/9/AMR/ 2019	Admitted	9 of IBC	Trishla Minerals Vs Segno Ceramics Pvt Ltd
	IA(IBC)/154/2024	U/s 60(5) of IBC, 2016	M/s Segno Ceramics Pvt Ltd Vs Assistant Commissioner of Customs and Central Bank Of India
	IA(IBC)/108/2022	60(5) of IBC	Madhavi Edible Bran Oils Private Limited Vs. Immanesni Eswara Rao (IRP) and Narahari Prasad Narasimha Rao (suspended Director)
	IA(IBC)/94/2022	43 of IBC	Immaneni Eshwara Rao (IRP) Vs. Nara Hari Prasad Narasimha Rao & 4 others (in the matter of M/s Segno Ceramics Private Limited)

ORDER

In the absence of Hon'ble Member Technical, matter is adjourned to 08.07.2024.


RAJEEV BHARDWAJ
MEMBER (JUDICIAL)